GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI, DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION **RAJYA SABHA UNSTARRED QUESTION NO. 86** ANSWERED ON 19.07.2021

DRAWL OF WATER FROM KRISHNA RIVER BASIN BY KARNATAKA

86 Shri V. Vijayasai Reddy

Will the Minister of Jal Shakti be pleased to state:

(a) whether the Ministry is calculating the unauthorized drawl of water from Krishna river basin by Telangana for power generation, as utilization against the agreed allocation of 299 TMC;

(b) if not, the reasons therefor;

(c) whether it is a fact that Srisailam reservoir converted from hydel power project to major multipurpose project to meet domestic, industrial and irrigation needs; and

(d) if so, efforts being made in the past by the Ministry to stop Telangana from generating power from this reservoir?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI AND TRIBAL AFFAIRS

(SHRI BISHWESWAR TUDU)

(a) & (b) The actual water accounting is being done by Krishna River Management Board (KRMB) for the water utilized from Krishna river basin by the States for irrigation and drinking water supply purposes. KRMB has representatives from both the concerned States - Telangana and Andhra Pradesh.

(c) & (d) Presently water is being utilized for irrigation and drinking water purposes from Srisailam reservoir. KRMB has requested Telangana State Genco authorities to stop further use of water for power generation immediately through Srisailam Left Power House.
